

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 436 of 2005

Jabalpur, this the 9th day of December, 2005

Hon'ble Shri Madan Mohan, Judicial Member

R.C. Krachiya, S/o. late Shri Punnalal
Kurachiya, aged about 63 years, R/o.
H-19, Kanchghar Colony, Jabalpur. Applicant

(By Advocate – Ms. Babita Raikwar on behalf of Shri Rajneesh Gupta)

Versus

1. Union of India, through Secretary, Ministry of Defence, New Delhi.
2. Director, Dte. General of Quality Assurance, Ministry of Defence, Department of Defence Production, New Delhi.
3. The Controller, CQA (W), GCF, Jabalpur. Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (Oral)

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

पूजांकन सं ओ/ज्या..... जबलपुर, दि.....
- दिनांक १५.०८.२०१३

वर्तिति. तथा दोनों नामांकनां

- (1) रामिया रामिया वा रामिया "SA" वा रामलपुर
- (2) रामानंदी वा रामानंदी वा रामानंदी वा रामानंदी
- (3) रामानंदी वा रामानंदी वा रामानंदी वा रामानंदी
- (4) रामानंदी वा रामानंदी वा रामानंदी वा रामानंदी

(Madan Mohan)
Judicial Member

(1) राया राक्षसों का नाम "SA" है, रामलपुर
 (2) इन्होंने राम को बहुत दूर तक पहुंचा दिया है इसीले
 (3) यह विश्वास करना चाहिए कि वे बहुत शर्मिला
 (4) योग्यता वाले ही वे हैं

सूचना एवं उपर्युक्त द...

कृष्ण/12-3

कृष्ण इमरस्ट्राइ